

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Petition(s) for Special Leave to Appeal (C) No(s). 5124/2026

PIN MAYA KUMAL

Petitioner(s)

VERSUS

GOVERNMENT OF INDIA & ORS.

Respondent(s)

Date : 12-03-2026 This petition was called on for hearing today.

For Petitioner(s) :

Mr. Syed Hasan Isfahani, Adv.
Mr. Wajeeh Shafiq, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to respondent Nos. 1 to 3 and 5.

Service report from Ministry of Law and Justice is awaited in respect of Respondent No.4 .

It has been submitted by Ld. Counsel for petitioner that permission be granted to serve respondent No. 4 through concerned Ld. Standing Counsel representing the Union of India. Allowed. Let proof of service be filed by 1.4.2026.

List again on 10.4.2026.

Copy of this Record of Proceedings be furnished to the concerned Learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar